NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017. AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|-------------------------------|
| COMPANY PETITION/APPLICATION NO. | CP(IB) No. 291/9/HDB/2017 |
| NAME OF THE COMPANY | Sojiram Ispat Private Limited |
| NAME OF THE PETITIONER(S) | Surekha Agencies |
| NAME OF THE RESPONDENT(S) | Sojiram Ispat Private Limited |
| UNDER SECTION | Sec 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---------------------------------------|-------------|------------------------|------------|
| G. Blupesh do. R. Raghun andan Rao | -Advocate | 9966622805 | B / |
| <u> </u> | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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<u>ORDER</u>

Heard Mr.G.Bhupesh, Learned Counsel for Petitioner and None appeared for Respondent.

The Learned Counsel for Petitioner is directed to serve personal notice to the Respondent and submit the proof by the next date of hearing.

Case is posted to 13.12.2017.

Member (T)

Member (J)

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